

FORM G
(1st Extension)
INVITATION FOR EXPRESSION OF INTEREST FOR
NKR REALTY PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY AT KOLKATA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	NKR Realty Private Limited PAN: AAFCN0152L CIN: U45400WB2015PTC207663
2.	Address of the registered office	47A Kali Krishna Tagore Street, 2nd Floor, Kolkata 700007
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	At the registered office at Kolkata
5.	Installed capacity of main products/ services	Installed capacity clause is not applicable as the CD is engaged in property development.
6.	Quantity and value of main products/ services sold in last financial year	Quantity not applicable as the corporate debtor operates in real estate business. As per the latest available audited financial statements for FY 2022-23 revenue from operation was Rs. 1,80,00,000/-.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained on request by mail to ip.nkrreality@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available on request by mail to ip.nkrreality@gmail.com
10.	Last date for receipt of expression of interest	Extended to 30.06.2024 (Original 31.05.2024)
11.	Date of issue of provisional list of prospective resolution applicants	Extended to 10.07.2024 (Original 10.06.2024)
12.	Last date for submission of objections to provisional list	Extended to 15.07.2024 (Original 15.06.2024)
13.	Date of Issue of final list of prospective resolution applicants	Extended to 25.07.2024 Original 25.06.2024)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Extended to 30.07.2024 (Original 30.06.2024)
15.	Last date for submission of resolution plans	Extended to 31.08.2024 (Original 31.07.2024)
16.	Process email id to submit EOI	ip.nkrreality@gmail.com

For NKR Realty Private limited (In CIRP)

Bimal Kanti Choudhury
Resolution Professional
Regn. Number: IBBI/IP-001/IP-P01028/2017-2018/11682
Validity of AFA:12.11.2024
Registered Address :77A/50 Raja S.C.Mallick Road
8 S.P.B.Block, Kolkata-700092

Kolkata, 3rd June 2024